NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/117/2016

NAME OF THE PETITIONER(S)

: M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S)

: M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION

: 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 KAMAL AGRAMOL

1 KAMAL AGRANDEL AR-Respondents Korni Age 2 A.M. SRODHARAN Coursel for REPHONES And In

ORDER

Counsels representing both the parties are present. Time extended at request for submitting final arguments. Put up on 20.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)